THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) There are no inputs available to suggest a turf war between Al-Qaeda and Daesh (ISIS) in India. However, in order to counter terror activities, there exists a close and effective coordination between intelligence and security agencies at the Centre and the States. The Cyber space is being closely monitored to keep a close watch on the activities of terrorist groups. The Central Intelligence/security agencies are regularly alerting the State Police for taking precautionary/proactive measures to counter any terrorist act.

## Lynching of people belonging to certain community

376. SHRI ANIL DESAI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether lynching of people belonging to a certain community by a majority mob is unabated in the country;
- (b) if so, the number of lynching cases reported in the country in the last three years; and
- (c) what steps Government is taking to rein in States to deal with people who are indulging in lynching cases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) 'Police' and 'Public Order' are State subjects under the seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property rest primarily with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of laws. National Crime Records Bureau (NCRB) does not maintain data on such attacks.

However, Central Government attaches highest importance in the prevention of crime and necessary advisory for taking action against miscreants, who disturb law and order in the name of protection of cattle has been issued to States/UTs, which is available in the Ministry of Home Affairs website viz www.mha.nic.in.

## Discrimination of tribal Khasi woman at Delhi Golf Club

- 377. SHRI RAM KUMAR KASHYAP: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether a tribal Khasi woman from Shillong has been insulted and discriminated at the Delhi Golf Club recently for wearing her traditional dress;
  - (b) if so, the details thereof;

Unstarred Questions

- (c) what action Government proposes to take against Delhi Golf Club for insulting and discriminating a tribal woman for wearing her traditional dress; and
- (d) the measures taken by Government to prevent recurrence of such incidents in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) Delhi Police has reported that a complaint regarding discrimination and insult of Tribal Khasi woman at Delhi Golf Club was received by them on 05.07.2017 and the matter is under enquiry.

(d) Measures taken by Delhi Police to ensure safety of people hailing from North-Eastern States include 'Zero Tolerance Policy' in respect of crime against North East people, functioning of Special Cell for North-Eastern People to address the issues being faced by them, operating Facebook page "Delhi Police for North East Folks", regular meeting with North East representatives, regular sensitization of all ranks of Police personnel, recruitment in Police from North East States though special drive, appointment and training of 58 representatives/ volunteers from the North-Eastern States residing in Delhi to assist the victims from NE States during crisis, cultural awareness in Delhi Schools, appointment of Jt.CP/IGP rank officer as Nodal Officer for North Eastern States related issues and functioning of special helpline No. 1093 and English Speaking Lady Police Help Line Desk.

## Lynching in the name of cow vigilantism

378. SHRI K. RAHMAN KHAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the brutal act of lynching is on the rise in the name of cow vigilantism and the local police has become totally helpless in controlling the law and order situation at such places;
- (b) whether in the latest case of lynching on the Delhi-Mathura train, a youth was brutally murdered on the rumor of beef consumption;
- (c) what action Government has taken to ensure that such heinous crime against humanity does not recur in future; and
  - (d) whether any financial compensation has been provided to the bereaved family?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) 'Police' and 'Public Order' are State subjects under the seventh Schedule to the Constitution of India. The responsibilities